

In The Central Administrative Tribunal
ALLAHABAD BENCH

7
:: ORDER - SHEET ::

Application No.... 581/93 of 199

Applicant (s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p>6.7.2000 Hon' Mr. Justice R.R.K. Trivedi, V.C. Hon' Mr. M.P. Singh, A.M.</p> <p>Short counter reply has been filed to show that the applicant Jasweer Singh has already been provided employment in the month of october 1993. The final relief has already been granted and this petition is ^{therefore} accordingly infructuous. and is dismissed accordingly.</p> <p><i>BSP</i> A.M.</p> <p><i>V.C.</i></p> <p>/neelam/</p>